

Information Note to the Press (Press Release No. 14/2025)

For Immediate Release

Telecom Regulatory Authority of India

TRAI responds to the DoT's back-reference in respect of the TRAI's recommendations dated 18.09.2024 on 'the Framework for Service Authorisations to be Granted Under the Telecommunications Act, 2023'.

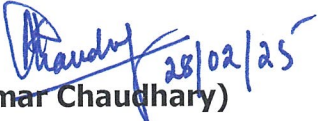
New Delhi, 28th February 2025 – The Telecom Regulatory Authority of India (TRAI) has today issued its response to the back-reference received from Department of Telecommunications (DoT) in respect of **TRAI's recommendations dated 18.09.2024 on the 'Framework for Service Authorisations to be Granted Under the Telecommunications Act, 2023'**.

2. Earlier, DoT through a reference dated 21.06.2024, under Section 11(1)(a) of the TRAI Act, 1997, requested TRAI to provide recommendations on terms and conditions, including fees or charges, for authorisation to provide telecommunication services as per the provisions of the Telecommunications Act, 2023. After a detailed consultation with stakeholders, TRAI provided its recommendations on 'the Framework for Service Authorisations to be Granted Under the Telecommunications Act, 2023' dated 18.09.2024 to DoT.

3. In this regard, DoT, through a back-reference dated 14.01.2025, informed TRAI that the recommendations of TRAI on 'the Framework for Service Authorisations to be Granted Under the Telecommunications Act, 2023' have been considered by the Government. DoT through the back-reference, shared its *prima facie* views in respect of each recommendation. Further, DoT, through the back-reference, requested TRAI to provide its reconsidered recommendations, in accordance with the provisions of Section 11(1) of the TRAI Act 1997, on the recommendations, in respect of which, the Government has reached a *prima-facie* conclusion that the recommendations may not be accepted or may need modification.

4. After examining the *prima facie* views of DoT, TRAI has finalized its response to the back-reference. TRAI's response to the back-reference has been placed on the TRAI's website (www.trai.gov.in).

5. For any clarification or information, Shri Akhilesh Kumar Trivedi, Advisor (Networks, Spectrum and Licensing), TRAI may be contacted at Telephone Number +91-11-20907758.


(Atul Kumar Chaudhary)
Secretary, TRAI